

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1154
ANSWERED ON:03.03.2011
VOTERS PHOTO IDENTITY CARDS
Singh Shri Pashupati Nath

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of persons who have attained the age of 18 in the country;
- (b) the number of persons out of them who have been issued the voter's photo identity card so far;
- (c) the details of steps taken by the Government to issue voter's photo identity card to the cent percent people;
- (d) whether the Government is likely to enact any law to make voter's photo identity card compulsory for every citizen; and
- (e) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) to (e): The information is being collected and will be laid on the Table of the House